

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 459 of 2020

IN THE MATTER OF:

Promila Taneja

...Appellant

Versus

Surendri Design Pvt. Ltd.

...Respondent

Present:

For Appellant : **Mr. Hitesh Sachar and Ms. Srishti Badhwar,**
Advocates

For Respondent : **Mr. Akshat Goel and Mr. Aditya Singh Jhakar,**
Advocates

O R D E R
(Through Virtual Mode)

27.08.2020 Pleadings are complete. Let the matter be processed for hearing.

In the meantime, parties may file their written submissions, not exceeding three pages supported by the relevant case laws, within two weeks.

List the appeal 'for hearing' on **25th September, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/gc/